

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 108 OF 2017

APL No. 184 OF 2017 & IA No. 404 OF 2017 & IA No. 648 OF 2017

APL No. 142 OF 2017 & IA No. 272 OF 2017

Dated: 30th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

APL No. 108 OF 2017

Wind World (India) Limited Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Vishal Gupta
Kumar Mihi For App1

Counsel for the Respondent(s) : Buddy A. Ranganadhan For Res1
Ravi Parkash
Raheel Kohli
Nitish Gupta
Rimali Batra
Varun Pathak For Res2

APL No. 184 OF 2017 & IA No. 404 OF 2017 & IA No. 648 OF 2017

Independent Power Producers Association of India Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Hemant Singh
Shikha Ohri
Matrugupta Mishra For App1

Counsel for the Respondent(s) : Buddy A. Ranganadhan For Res1
Ravi Parkash
Raheel Kohli

Nitish Gupta
Rimali Batra For Res2

APL No. 142 OF 2017 & IA No. 272 OF 2017

Bajaj Finserv Ltd. & Ors.

.... **Appellant(s)**

Versus

Maharashtra Electricity Regulatory Commission & Anr.

.... **Respondent(s)**

Counsel for the Appellant(s) : Sitesh Mukherjee
Vishal Binod
Deep Rao Palepu
Syed Jafar Alam For App1
Vishal Binod
Deep Rao Palepu
Sitesh Mukherjee For App2
Vishal Binod
Deep Rao Palepu
Sitesh Mukherjee For App3
Vishal Binod
Deep Rao Palepu
Sitesh Mukherjee For App4
Vishal Binod
Deep Rao Palepu
Sitesh Mukherjee For App5
Vishal Binod
Deep Rao Palepu
Sitesh Mukherjee For App6
Vishal Binod
Deep Rao Palepu
Sitesh Mukherjee For App7
Vishal Binod
Deep Rao Palepu
Sitesh Mukherjee For App8
Vishal Binod
Deep Rao Palepu
Sitesh Mukherjee For App9
Vishal Binod
Deep Rao Palepu
Sitesh Mukherjee For App10
Vishal Binod
Deep Rao Palepu
Sitesh Mukherjee For App11
Vishal Binod
Deep Rao Palepu
Sitesh Mukherjee For App12

Counsel for the Respondent(s) : Buddy A. Ranganadhan For Res1
Ravi Parkash
Raheel Kohli
Nitish Gupta
Rimali Batra For Res2

ORDER

Heard learned counsel, Mr. Buddy A. Ranganadhan arguing for the Respondent No.1. Learned counsel, Mr. G. Sai Kumar, arguing counsel appeared on behalf of Respondent No.2.

List the matter for further hearing on **27.11.2019**.

S.D. Dubey
Technical Member(electricity)

Justice Manjula Chellur
Chairperson

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